

C. P. NO. 132(ND)16  
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA  
HON'BLE MEMBER (T)

SMT. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2017

NAME OF THE COMPANY: M/s. Smt. Kiran Arora V/s. M/s. Kamdhenu Processors Pvt. Ltd. &  
ors.

SECTION OF THE COMPANIES ACT: 241/242

**S.NO      NAME      DESIGNATION      REPRESENTATION      SIGNATURE**

|   |               |           |              |              |
|---|---------------|-----------|--------------|--------------|
| 1 | GP MADHAN     | Advocates | Resp 1-3     | ] per        |
| 2 | ISHAAN MADHAN |           |              |              |
| 3 | Sourabh Kalia | Adv       | ] Petitioner | <u>Rahul</u> |
| 4 | Pooja Agarwal | Adv       |              |              |

### Order

The respondent is directed to file the statutory records, more specifically the registers containing the Board Resolutions, the notices issued to the directors for holding the same and the attendance sheets. To come up on 16<sup>th</sup> may 2017.

Idi-  
[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)

Idi-  
[ INA MALHOTRA ]  
MEMBER [J]